

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).7824/2019

(Arising out of impugned final judgment and order dated 17-05-2019 in CRLA No.158/2018 passed by the High Court Of Judicature At Allahabad)

BHARAT SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(With appln.(s) for exemption from filing O.T.)

Date : 08-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Ravindra Singh, Sr. Adv.
 Mr. Raman Yadav, Adv.
 Mr. Syed Mehdi Imam, AOR
 Ms. Varnita Rastogi, Adv.
 Ms. Kritiya Pandey, Adv.
 Ms. Monika Dwivedi, Adv.
 Mr. Pati Raj Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Interim order granted earlier to continue.

(Deepak Sharma)
Branch Officer

(Sarita Purohit)
AR-cum-PS